

Annexure - 8
Name of the corporate debtor: Apodis Hotels & Resorts Limited; Date of commencement of CIRP: 17.10.2023; List of creditors as on: 20.02.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	DD Jimulia and Co	31.10.2023	₹ 86,250.00	₹ 0.00	Operational debt	NIL	NIL	NO	NIL	NIL	NIL	₹ 86,250.00	NIL	Requisite supporting documents to the claim has not been provided.
2	DD Jimulia and Associates	31.10.2023	₹ 969,000.00	₹ 119,100.00	Operational debt	NIL	NIL	NO	NIL	NIL	NIL	₹ 849,900.00	NIL	As per the books of account only Rs. 1,19,100 is been asserted and remaining amount has been
3	Mudra Real Estate Private Limited	26.10.2023	₹ 1,619,423.00	₹ 1,619,423.00	Operational debt	NIL	NIL	NO	NIL	NIL	NIL	₹ 0.00	NIL	Requisite supporting documents to the claim has not been provided.
4	Late Phulchand Chopra	11.01.2024	₹ 65,548.00	₹ 28,000.00	Operational debt	NIL	NIL	NO	NIL	NIL	NIL	₹ 37,548.00	NIL	As per the books of account only Rs. 28,000 is been asserted and remaining amount has been rejected.
5	Govind Dharamshi Ravaria	31.10.2023	₹ 21,666,101.00	₹ 21,327,391.00	Operational debt	NIL	NIL	NO	NIL	NIL	₹ 10,138,212.00	₹ 338,710.00	NIL	The rental amount claimed is approved until October 17, 2023, which is the date of the initiation of the CIRP. However, the sum of Rs. 3,38,710.00 is not admitted because the Claimant submitted a rental claim extending until October 31, 2023. b)1,01,38,212.00 is a fully Refundable Security Deposit
Total			₹ 24,406,322.00	₹ 23,093,914.00							₹ 10,138,212.00	₹ 1,312,408.00	₹ 0.00	